

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 4178.
TO BE ANSWERED ON MONDAY, THE 12TH DECEMBER, 2016.**

PROMOTION OF SC/ST WOMEN ENTREPRENEURS

4178. SHRI VINOD KUMAR SONKAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has fixed a target of making Scheduled Castes/ Scheduled Tribes and women entrepreneurs under startup India campaign in the country;
- (b) if so, the bank-wise names of the branches which have achieved the said target including the names of the branches which have not achieved the target so far;
- (c) the number of such districts in the country where startup India campaign has been started and the number of districts where the said scheme has been started;
- (d) whether the startup India campaign is being reviewed by the Government and if so, the number of such bank branches which are not taking interest in this regard and the action taken against these branches; and
- (e) the corrective steps taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No, Madam.
- (b): The question does not arise in view of (a) above.
- (c): The benefits under Startup India program is available to an entity from any district in the country, once the entity is recognised as a Startup under the Program.
- (d): The program is being reviewed regularly and is not administered presently through bank branches.
- (e): The question does not arise in view of (d) above.
